NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/26/2016

NAME OF THE PETITIONER(S)

: S. Ramaniklal Pandia & another

NAME OF THE RESPONDENT(S)

: United Pharma (India) Private Limited & 4 others

UNDER SECTION

:397/398

D) Abhinar Rothasarathy course for Retitions B. Abhron
For T-K-Bhashar Name (in Capital)

Represented by

ORDER

Counsel for petitioner present and stated that the settlement between the parties by way of compromise is in progress and prayed time for making submissions in this regard. Counsel for respondent called but absent. No representation. Put up on **0**8.12.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

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